

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/104(CHE)/2022
NAME OF THE PETITIONER : State Bank of India
NAME OF THE RESPONDENT(S) : R Malliga
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Ld. Counsel Ms. Sangeetha for SBI. Ld. Counsel Mr. Sri Ganesh for the Respondent.

Reply has not been filed.

Reply be filed within 3 days.

Rejoinder be filed within 3 days thereafter.

List the Petition for hearing on **05.08.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk